

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Chief Justice's Secretariat)

Subject: Promotion and adjustment of Graduate Process Servers to the posts of Junior Assistants in Subordinate Judiciary of Kashmir division.

ORDER

No. 1396

Dated: 10.02.2020

Consequent upon the promotion of Process Servers to the posts of Junior Assistants in Subordinate Judiciary of Kashmir division in the Pay Level-4 (25500-81100), vide Order No. 1392 dated 10.02.2020, the following transfers and postings of Junior Assistants in Kashmir division are hereby made in the interest of administration:

- 1) Shri Ahsan Ahmad Bhat, Process Server, in the Court of Municipal Magistrate Court, Srinagar, upon his promotion as Junior Assistant is transferred and posted as Assistant Record Keeper/Junior Assistant, in the Court of Pr. District & Sessions Judge, Srinagar against available vacancy.
- 2) Shri Ahsan Aijaz Bhat, Process Server, in the Court of Sub-Judge Court, Bijbehra, upon his promotion as Junior Assistant, is transferred and posted as Copyist/Junior Assistant in the Court of Munsiff, Anantnag against available vacancy.
- 3) Shri Pir Abdul Rashid, Process Server, in the Court of Pr. District & Sessions Judge, Kupwara, upon his promotion as Junior Assistant, is transferred and posted as Copyist/Junior Assistant, in the Court of Pr. District & Sessions Judge, Baramulla against available vacancy.
- 4) Shri Firdous Ahmad Dar, Process Server, in the Court of CJM, Handwara, upon his promotion as Junior Assistant, is transferred and posted as Copyist/Junior Assistant in the Court of CJM, Sopore against available vacancy.



- 5) Shri Wahid Hussain Wani, Process Server, in the Court of Munsiff, Bandipora, upon his promotion as Junior Assistant, is transferred and posted as Copyist/Junior Assistant in the Court of CJM, Bandipora against available vacancy.
- 6) Shri Hilal Rashid Wani, Process Server, in the Court of Munsiff, Bandipora upon his promotion as Junior Assistant, is transferred and posted as Copyist/Junior Assistant in the Court of Munsiff, Sumbal against available vacancy.

Note:-

- a) The concerned Presiding Officer of the Court where the promotee has to join shall get the Degree certificate of the promotee verified from the concerned authority. The promotion of the promotee shall be subject to the validity of their degree certificates.
- b) Any official holding the additional charge of another post shall get relieved of that additional charge against which the incumbent has been posted.
- c) This order to the extent of Shri Wahid Hussain Wani and Shri Hilal Rashid Wani shall have the effect from 15.02.2020.

By Order.

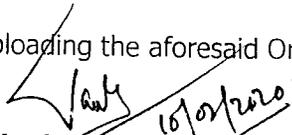
Sd/
(Jawad Ahmed)
Principal Secretary to
Hon'ble the Chief Justice

No. 983-1001/Psy

Dated: 10.02.2020

Copy to the:

1. Registrar General, High Court of J&K, Jammu.
2. Registrar Vigilance, High Court of J&K, Jammu.
3. Registrar Rules, High Court of J&K, Jammu.
.....for information.
- 5-9. Pr. District & Sessions Judge, Srinagar/Anantnag/ Baramulla/ Kupwara/
Bandipora
10. Municipal Magistrate, Srinagar.
- 11-14. Sub-Judge/CJM, Bijbehara/Handwara/Sopore/Bandipora
- 15-17. Munsiff, Anantnag/Bandipora/Sumbal
.....for information and necessary action.
18. Order File.
19. Incharge NIC, High Court of J&K, Jammu for uploading the aforesaid Order in
the High Court website.


Principal Secretary to
Hon'ble the Chief Justice